GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 943 TO BE ANSWERED ON 07.02.2020

Diversion of Forest Land

943. SHRI VISHNU DAYAL RAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether between 1982 and 2014, 2,689.51 hectares (ha.) of forest land including 330.50 ha. from the Palamu Tiger Reserve has been diverted, without obtaining the prior permission of the Ministry or the Supreme Court;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the corrective measures taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a), (b) & (c) No Sir. In so far as the Palamau Tiger Reserve is concerned, forest area of 1007.29 ha. was diverted after due approval of the Standing Committee of National Board for Wildlife in its 43rd meeting held on June 27, 2017, for construction of North Koel Reservoir project.
